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Azadi Ka
Amrit Mahotsav
By Registered Post A.D

**भारतीय प्रतिभूति
और विनियम बोर्ड
Securities and Exchange
Board of India**

Central Public Information Officer
Email: cpio_ho@sebi.gov.in

CPIO/NS/694577/2022-23/38716/1
August 08, 2022

Shri Anil Advani
Ro.A-70, Ashok Vihar,
Phase-3, North West Delhi,
Delhi-110052

Sir,

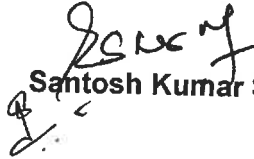
Sub: Compliance of CIC Order dated 19-07-2022- CIC/SEBIH/A/2020/694577

This has reference to your RTI application dated September 17, 2020 and in compliance of CIC Order dated 19-07-2022- CIC/SEBIH/A/2020/694577, our reply is as under:

Reply:

Your complaint was taken on record and the same was examined considering the trading data, comments of stock exchanges, etc. Pursuant to the examination, no enforcement action was warranted in the matter.

Yours faithfully,


Santosh Kumar Sharma

सेबी भवन, प्लॉट सं. सी 4-ए, "जी" ब्लॉक, बांद्रा-कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051.
दूरभाष : 2644 9950 / 4045 9950 (आई.वी.आर.एस.), 2644 9000 / 4045 9000 फैक्स : 2644 9019 से 2644 9022 वेब : www.sebi.gov.in

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